

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3942

TO BE ANSWERED ON MARCH 20, 2018

HOUSING FOR WEAKER SECTION

No. 3942. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people belonging to weaker section allocated housing units under various schemes during the last three years in the State of Gujarat;
- (b) the number of people who do not have their own house in the State; and
- (c) the efforts being made to provide houses to each and every person in the State of Gujarat by 2018?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c): Technical Group constituted by the then Ministry of Housing and Urban Poverty Alleviation had estimated the Urban Housing shortage at the beginning of the 12th Plan period i.e. 2012 at 18.78 million and shortage of houses in urban area of Gujarat was estimated at 0.99 million. However, as per the demand survey conducted by Government of Gujarat under PMAY(U), the total estimated demand for houses is 7.76 lakh. This demand for housing has already been validated by the Government of Gujarat.

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'Land' and 'Colonization' being state subjects, State Government / Municipal Authorities concerned are responsible for providing housing to all its citizens. The Ministry of Housing and Urban Affairs is supplementing the efforts of State Governments in creation of affordable housing stock through programme interventions.

Government of India has launched Pradhan Mantri Awas Yojana (Urban) mission on 25 June, 2015 and the Mission aims to assist the States / ULBs in providing housing to all eligible families / beneficiaries among the urban poor. The Mission comprises four components viz in-situ slum redevelopment; affordable housing through credit-linked subsidy; affordable housing in partnership; and subsidy for beneficiary-led individual house construction.

Details of houses sanctioned to people belonging to Economically Weaker Section during the last three years in the State of Gujarat under PMAY(U) Mission, are Annexed.

Annexure referred in answer to LSUSQ - 3942 due for 20.03.2018

Houses sanctioned to people belonging to Economically Weaker Section during last three years in the State of Gujarat in various schemes / component under PMAY(U) including subsumed Projects of RAY

Sr. No.	Scheme/component	Houses sanctioned to Economically Weaker Section
1	Affordable Housing in Partnership	77,148
2	Beneficiary Led Construction	19,421
3	Credit Linked Subsidy Scheme	14,637
4	In situ Slum Redevelopment	41,621
5	Rajiv Awas Yojana	30,494
Total		106,173